

STATEMENT

The Board of Directors of Hindustan Antibiotics Limited, Pimpri accepted the recommendations of the Minister of Petroleum and Chemicals and announced that with effect from the 1st January, 1964 payment of an interim relief at a flat rate of Rs. 25 per month will be made to all such monthly-rated employees as are covered by the Tribunal's Award till the Supreme Court disposes of the appeals against the Award now pending before it. The amount so paid as interim relief will later be adjusted in terms of the Supreme Court Judgement and final disposal of the Reference by the Tribunal.

2. The Management also announced that this interim relief will also be paid to some other categories of monthly-rated employees who were either not included in the Reference to the Tribunal or whose posts were created by the Company subsequently. The question of the revision of the pay-scales of these categories will be taken up only after the disposal of the Supreme Court Appeals and the amount so paid as interim relief will also be adjusted after a final decision is taken on the pay-scale of these categories by the Management.

Crude Oil from Asian Countries

*223. { Shrimati Benu Chakravarty:
Shrimati Renuka Barkataki:
Shri Ravindra Varma:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether some Asian countries are offering long-term petroleum crude on attractive terms;

(b) the steps being taken to see that Asian countries participate in financing foreign exchange for building the refineries to refine this crude;

(c) whether it is a fact that there are undrawn Italian credits and E.N.I. is willing to build refineries; and

(d) the action Government propose to take to utilize these undrawn credits?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir):

(a) Yes, Sir.

(b) This is under discussion.

(c) Some Italian credits are still available and the Italian Government has recently agreed to extend the time-limit for utilisation of the same. E.N.I. has expressed the willingness to build a refinery.

(d) Several schemes in the field of petroleum and petro-chemicals are under examination.

Kunzru Committee Report

*229. { Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:
Dr. Mahadeva Prasad:
Shri Ram Harkh Yadav:
Shri Murlji Manohar:
Shri D. D. Mantri:
Shrimati Renuka Barkataki:
Shri Ravindra Varma:
Shri A. V. Raghavan:
Shri Pottekkatt:

Will the Minister of Education be pleased to refer to the reply given to Starred Question No. 1137 on the 22nd April, 1964 and state:

(a) whether Government have since examined the report of the Kunzru Committee on Physical Education;

(b) if so, the result thereof; and

(c) the decision of Government thereon?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan): (a) to (c). The Kunzru Committee had mainly recommended an Integrated Programme of Physical Education, Auxiliary Cadet Corps and National Discipline Scheme at the school stage woven into the fabric of the educational system. This recommendation has been accepted by the Government. An

Expert Committee set up by the Government to work out the details of the Integrated Programme has recently submitted its recommendations. These are receiving the attention of the Government. Other recommendations made by the Committee are still under consideration.

Production of Fertilizers

*230. { Shri P. C. Borooah:
Shri P. R. Chakraverti:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) how far, according to the latest estimates, the Third Plan target of fertilizer production is likely to be achieved by the end of the plan period;

(b) how far the shortfall is attributed to the failure of private sector licences in setting up factories according to schedule; and

(c) what decision has been taken for the cancellation of the licences of such entrepreneurs as have failed to initiate action to set up factories or are too much behind the schedule?

The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan): (a) About 50 per cent of the target of fertilizer production is likely to be achieved by the end of the Third Plan.

(b) About 75 per cent of the shortfall is attributable to the failure of the private sector to implement the schemes.

(c) The parties who were approved for establishing nitrogenous fertilizer factories at Tuticorin, Mangalore and Durgapur (222,000 tonnes nitrogen total capacity) have expressed their inability to proceed with those schemes. The licence for Tuticorin has been surrendered while it is proposed to proceed with the Durgapur Project in the public sector. Certain applications from other parties for Mangalore are under consideration.

In other cases the licensees are earnest about the implementation of their schemes and have made progress even though they are behind schedule.

Central Bureau of Book Production

{ Shri Rameshwar Tantia:
Shri Onkar Lal Berwa:
Shri B. P. Yadava:
Shri Dhaon:
Shri Bishanchander Seth:
Shri M. L. Dwivedi:
Shri S. C. Samanta:
Shrimati Savitri Nigam:
*231. { Shri Subodh Hansda:
Shri Solanki:
Shri Narasimha Reddy:
Shri Surendra Pal Singh:
Shri Vishwa Nath Pandey:
Shri B. N. Kureel:
Shri D. J. Naik:
Shri Vasudevan Nair:
Shri D. C. Sharma:

Will the Minister of Education be pleased to state:

(a) whether Government are considering a proposal for the setting up of a Central Bureau of Books Production;

(b) if so, when it is likely to be set up; and

(c) what will be its main aims and objectives?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan): (a) to (c). A scheme to set up a Central Bureau of Books Production is proposed to be included in the Fourth plan for production of literature in Hindi and other Indian languages. Details of the scheme i.e. its scope, financial implications, etc. have not yet been worked out.

Financial Position of D.M.C.

{ Shri Surendra Pal Singh:
Shri Vishram Prasad:
*232. { Shri Indrajit Gupta:
Shri Bade:
Shri Yashpal Singh: